

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

CP No.93/Chd/Hry/2023

IN THE MATTER OF:-

Medivantis Pharma Pvt. Ltd.

...Petitioner

Versus

Registrar of Companies New Delhi

...Respondent

Under Section: 252(3), CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.08.2024.

Sd/-
Court Officer

Tanvi
19.07.2024